

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.04.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 575 of 2021	Kotak Mahindra Bank Ltd. Vs. Ashok Oswal & Ors.	Manish Jain	Ankur Mitta-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 364 of 2022 (With Defects)	Tessengerlo Chemie International NV/SA Vs. Sterling Biotech Ltd.	Viajy Nair	
3.	Comp. App. (AT) (Ins) No. 313 of 2022	Yogesh Goswami [Erstwhile Director of Mabsoot Buildhomes] Vs. L & T Finance Ltd. & Anr.	Ananvay Anandvardhan	Ajay Bhargava
4.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia
5.	Comp. App. (AT) (Ins) No. 344 of 2022	Bank of Maharashtra Vs. Vandana Garg & Ors.	Ravi Raghunath	
6.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	
7.	Comp. App. (AT) (Ins) No. 346 of 2022	Union of India Vs. Vandana Garg Liquidator for Pingle Builders Pvt. Ltd.	M. S. Bhardwaj	
8.	Comp. App. (AT) (Ins) No. 348 of 2022	3G Grupee Geotechnik Graz ZT GMBH Vs. Vayam Technologies Ltd.	N.V. Raman	

9.	Comp. App. (AT) (Ins) No. 350 & 351 of 2022	Sunel Kant Sharma Vs. Manish Kumar Gupta & Ors.	Kumar Anurag Singh	
10.	Comp. App. (AT) (Ins) No. 352 of 2022	Ashwani Atrish [Ex-Director Grades Entertainments Pvt. Ltd.] Vs. Paras Art Studio & Ors.	Akhilesh Kumar	
11.	Comp. App. (AT) (Ins) No. 363 of 2022 (With Defects)	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	Aman Vachher	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 457 of 2021	Manish Kumar Gupta Resolution Professional for Three C Projects Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr. With	Milan Singh Negi	Rachit Mittal
13.	Comp. App. (AT) (Ins) No. 458 of 2021	Committee of Creditors of Three C Projects Pvt. Ltd. Through its Authorized representative Mr. Durga Das Agrawal Vs. New Okhla Industrial Development Authority & Anr. With	Prateek Gupta	Rachit Mittal
14.	Comp. App. (AT) (Ins) No. 460 of 2021	Lotus Zing Flat Owners Welfare Association Vs. New Okhla Industrial Development Authority & Anr.	Renuka Iyer	Rachit Mittal
15.	Comp. App. (AT) (Ins) No. 1087 of 2021	Anil Soni Vs. KM Fincorp LLP & Anr.	Vipul Ganda	Nilesh Deep-R1 Sanjay Kumar-R2
16.	Comp. App. (AT) (Ins) No. 94 of 2022	Arvind Singh P. Chandock Vs. Amit Punjabi & Ors.	Aditya Dewan	
17.	Comp. App. (AT) (Ins) No. 187 of 2022	Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd.	Sangeeta Agarwal	

18.	Comp. App. (AT) (Ins) No. 221 of 2022	Pramod Kumar Mittal Vs. UCO Bank	Sandeep S. Ladda	
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For Hearing

19.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. With	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
20.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
21.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. With	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
22.	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan-IRP Anuj Tiwari-R4 & R5
23.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
24.	Comp. App. (AT) (Ins) No. 945 of 2021	Committee of Creditors of M/S Sinex Industries Ltd. Through Punjab National Bank Vs. Pinakin Surendra Shah IRP for M/S Sintex Industries Ltd. With	Ankit Raj	Purti Gupta Sandeep Chilana Pavan Godiawala
25.	Comp. App. (AT) (Ins) No. 1041 of 2021	Amit Dineshchandra Patel Vs. Punjab National Bank & Anr.	Arvind Kr. Gupta	Ankit Raj-R1

26.	Comp. App. (AT) (Ins) No. 08 of 2022	Pramod Kumar Sharma Vs. Manesh Agarwal & Ors.	Babita Jain	
27.	Comp. App. (AT) (Ins) No. 79 of 2022	Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd. With	Tavish B. Prasad	Kanishk Khetan
28.	Comp. App. (AT) (Ins) No. 179 of 2022	Suresh Khurana Vs. Nilesh Sharma	Gaurav Rana	Palash Singhai Kartikay Yadav

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson

For Directions

29.	Comp App (AT) (CH) (Ins) No. 29 of 2022 & IA No. 57 of 2022	Srinivasula Reddy Former Director (Teja Cement Ltd.) Vs. I.V. Nanda Gopal & Anr.	Avinash Krishnan Ravi Jerin Asher Sojan	K. Gowtham Kumar K. Manivannan Athiban Vijay Amogh Simha R1 N P Vijay Kumar R2
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By order of Hon'ble Chairperson
-sd/-
Registrar